

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 84(ND)/2014

IN THE MATTER OF:

**Mr. Rakesh Gupta
And**

.... **APPLICANT / PETITIONER**

M/s Global Glass Technologies Pvt. Ltd.

.... **RESPONDENT**

SECTION:

Under Section 397/398

Order delivered on 23.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :- Mr. Shelly Khanna, Advocate

For the RESPONDENT 2 & 3 :- Mr. R. S Bhatia, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 10th October 2017.

Sd/-

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

Sd/-

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**